

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-31(PB)/2017  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY: Globe Express Services (Overseas Group) Ltd. & Anr.


SECTION OF THE COMPANIES ACT: U/s 8&9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SHARIQ ROYAZ	ADV	PETITIONERS.	
2	NITTN KAPOOR	AUTHORISED REPRESENTATIVE		

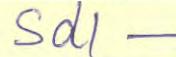
**ORDER**

The Petition has been brought before us without sending the mentioning notice to the respondent. Let notice of hearing be sent to the respondent by specifying the date and thereafter, the matter would be taken up for hearing on 29.3.2017.

Process Dasti as well.

Sdl -   
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

Sdl - 

(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit  
23.3.2017